

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 468 OF 2017 IN  
DFR NO. 1874 OF 2017**

**Dated: 21<sup>st</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. Aditya Singh

Counsel for the Respondent (s) : Mr. Janmali M  
Ms. Raveena Dhamija

**ORDER**

**IA NO. 468 OF 2017  
(Appln. for condonation of delay in filing the appeal)**

List the matter on **22.09.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/vt*

**(Justice Ranjana P. Desai)  
Chairperson**